GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:2968 ANSWERED ON:26.11.2010 COBALT THERAPY UNITS Choudhry Smt. Shruti

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the amount of grant-in-aid sanctioned and released by the Union Government to Haryana for the installation of Cobalt Therapy Units at Haryana during the past three years;
- (b) whether the amount of grant-in-aid released to the State of Haryana was diverted to some other institutions instead of the targeted one in violation of MoU signed in this regard; and
- (c) if so, the corrective and remedial measures taken by the Union Government in this regard?

Answer

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE (SHRI S. GANDHISELVAN)

- (a) An amount of Rs. 3.00 crore was sanctioned and released to the General Hospital, Bhiwani during the year 2007-08 for setting up of a Cobalt Therapy Unit.
- (b & c): On the basis of the recommendation of an Expert Committee comprising of Vice Chancellor of University of Health Sciences, Rohtak, the Director General of Health Services, Haryana and Head of Department of Radiotherapy, Post Graduate Institute of Medical Sciences (PGIMS) Rohtak, Government of Haryana requested permission of this Ministry to relocate the machine at PGIMS, Rohtak in the public interest.

Keeping in view, the availability of full-fledged cancer wing, doctors, radio safety officers and other technical support at PGIMS, Rohtak, this Ministry has decided in principle to allow the State Government of Haryana to install the Cobalt Therapy Unit at PGIMS, Rohtak instead of General Hospital, Bhiwani.